

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 22-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.
Mr. Anmol Shrivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the spare copies of the petition is condoned.

Office to proceed the matter further.

(MONIKA DEY)
COURT MASTER (NSH)

(ASHWANI THAKUR)
ASTT. REGISTRAR-cum-PS